

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALOREORIGINAL APPLICATION NO.170/01811/2018
DATED THIS THE 28TH DAY OF AUGUST, 2019
HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri S. Shailesh Kumar,
S/o Late J.S. Keerthy,
Aged: 51 years,
Working as Post Master Grade III
Hampanakatta PO
Mangalore 575 001
Residing at:
2040/1-a, Near Adarsha School,
Karwar, Padil PO
Mangalore 575 007
Applicant

...

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Represented by Secretary,
Department of Post,
Dak Bhavan,
New Delhi 110 001

2. Post Master General,
S.K. Region,
Bangalore 560 001

3. Chief Post Master General,
Karnataka Circle,
Bangalore 560 001

... Respondents

(By Shri Gajendra Vasu, Senior Panel Counsel for the Respondents)

ORDER (ORAL)HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Both counsels submit that the challenging of Annexure A9 has become infructuous as the cadre of Postmaster Grade III is now merged with that of general line of the employees. The OA has therefore become infructuous.

2. The OA is disposed off as above. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

/ksk/

Annexures referred to by the Applicant in OA No.170/01811/2018

Annexure A1 : Copy of the notification dated 09.09.2010

Annexure A2 : Copy of the letter dated 22.11.2010

Annexure A3 : Copy of the letter dated 25.11.2010

Annexure A4 : Copy of the letter dated 15.05.2013

Annexure A5 : Copy of the letter dated 12.08.2013

Annexure A6 : Copy of the letter dated 12.08.2013

Annexure A7 : Copy of the letter dated 11th July 2016

Annexure A8 : Copy of the representation of the applicant dated 29.08.2016

Annexure A9 : Copy of the letter dated 12.07.2018

Annexure A10: Copy of the representation of the applicant dated 01.08.2018

Annexure A11 : Copy of the notings of Ministry of Communication dated 08.02.2018

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